THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) : (a) The production capacity of Modern Bakeries (India) Ltd. and actual production of bread and other items achieved in 1980-81 and 1981-82 are given below :—

		Annual capacity	Production	
			1980-81	1981-82
1.	Bread Units	2195 lakh production units	1489·57 lakh production units	1576·15 lakh production units
2.	Solvent Extraction	15,000 Metric tonnes	3591 Metric tonnes	7162 Metric tonnes

In addition to the above, Modern Bakeries (India) Ltd. also sold 8988 units and 10567 units of beverage concentrates in the years 1980-81 and 1981-82 respectively. Each unit of beverage concentrate represents 10 kgs. which is sufficient for preparing 10,000 bottles of the drinks.

(b) The Government have reserved further development of backery industry in the small scale industry. However, Modern Bakeries (India) Ltd. have made an application for grant of an industrial licence for expansion of capacity of their bread unit at Delhi. The application is under examination of the Ministry of Industry.

(c). The Company is exploring the possibility of transferring an existing surplus line to Cochin to serve as a stand-by-line.

Proposals for utilising Ganges water in Rajasthan

3658. SHRI RAJESH PILOT : Will the Minister of IRRIGATION be pleased to state :

(a) is it a fact that proposals for utilising Ganges water in Rajasthan were submitted by Rajasthan Government in 1977 and the Chairman Ganges Flood Control assured that these will be kept in view while preparing national water grid, but no action has been taken so far in this regard; and

(b) do Government propose to take action now on this very feasible 800 ft. total life canal proposed from Narora Headquarters, entering Rajasthan near Kama (Bharatpur) and ending in Nagaur in view of almost perpetual drought conditions in Rajasthan and enormous money spent on famine relief programmes?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI) : (a) and (b) In the 2nd meeting of the Ganga Flood Control Board held in April, 1973 it was agreed that proposals of Rajasthan as well as Haryana for utilisation of surplus flood waters of Ganga would be examined. Accordingly, some studies were carried out and UP Government was requested to assist for completion of these studies. Uttar Pradesh has intimated that in view of the project already under construction and those contemplated in future, there will be no surplus waters available in the Ganga, for diversion to Haryana and Rajasthan.

This proposal again came up for consideration in the 7th meeting of the Ganga Flood Control Board held in August, 1981 when it was decided that a joint discussion between Uttar Pradesh, Haryana and Rajasthan should be held before the proposals are considered further.

रोहणी योजना के अन्तर्गत प्लाटों का आबंटन

३६५६. श्री राम अवध : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रोहिणी योजना दिल्ली के अन्तर्गत अब तक प्लाटों का कोई आबंटन किया गया है;

(ख) यदि हां, तो अब तक कितने प्लाट आबंटित किये गये हैं; और

(ग) यदि नहीं, तो अब तक प्लाट आवंटित न किये जाने के क्या कारण हैं;

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) (क) जी, हां।

(ख) और (ग) : दिल्ली विकास प्राधिकरण ने बताया है कि पहली लाटरी १४-७-१९८२ को

निकाली गई थी और 10,286 प्लाट रिलीज कर दिए गए हैं।

भारतीय अनुसंधान संस्थान, लखनऊ में मंजूर किये गये पद

3660 **श्री चतुर्भुज** : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय अनुसंधान संस्थान, लखनऊ में मंजूर किये गये, भरे गये और रिक्त पद कितने हैं तथा वहां किन कारणों से पद रिक्त पड़े हैं;

(ख) क्या सरकार वैज्ञानिकों, तकनीशनों, सहायक कर्मचारियों और प्रशासनिक कर्मचारियों की श्रेणियों में मंजूर किये गये, भरे गये और रिक्त पद दर्शाने वाला विवरण सभा पटल पर रखेगी; और

(ग) वहां इन श्रेणियों में पद किन कारणों से रिक्त पड़े हैं ?

कृषि तथा ग्रामीण विकास मंत्रालयों में राज्य मंत्री (श्री आर० वी० स्वामीनाथन)

(क) से (ग) भारतीय कृषि अनुसंधान परिषद् के अन्तर्गत "लखनऊ में भारतीय अनुसंधान संस्थान" नाम का कोई संस्थान नहीं है। अतः इन प्रश्नों के उत्तर देने का प्रश्न ही नहीं उठता।

APPROVAL OF MAHAR DAM, DISTRICT SIDHI, M.P.

3661. SHRI MOTILAL SINGH : Will the Minister of IRRIGATION be pleased to state :

(a) whether the project report of Mahar Dam Project of District Sidhi in Madhya Pradesh has been received by Central Water Commission and if so, when;

(b) when the project will be technically cleared;

(c) will Banas feeder be included in Phase II of this Project; and

(d) will Central Government take action to include this project for financing by World Bank aided medium line of credit ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI) : (a) There is no Project named Mahar Dam. Presumably the Hon'ble Member is referring to Mahan Dam Project. Scheme report for Mahan Dam Project has been received in the Central Water Commission on 21-7-1982 from the Government of Madhya Pradesh, for technical examination and obtaining approval of the Planning Commission.

(b) The Project will be technically cleared after detailed examination in Central Water Commission and after establishing its techno-economic viability and cost effectiveness.

(c) Under Stage II of the Project, a 45 Km. long feeder canal, from River Banas to Mahan River is contemplated. Project Report covering Stage II works, has so far not been received from the Government of Madhya Pradesh.

(d) This can be considered after the Project is technically cleared by Central Water Commission and approved by Planning Commission.

श्यामा प्रसाद मुखर्जी मार्किट का स्थायी पट्टा

3662. **श्री बाबूराव परांजपे** : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण ने श्यामा प्रसाद मुखर्जी मार्केट (जनता मार्केट, झण्डेवाला) को स्थायी पट्टे पर देने का एक संकल्प 22-9-80 को पास किया था;

(ख) क्या इस संकल्प के आधार पर दिल्ली विकास प्राधिकरण ने केन्द्रीय सरकार से इस क्षेत्र का भूमि उपयोग बदलने का अनुरोध किया था;

(ग) यदि हां, तो सरकार द्वारा इस क्षेत्र का भूमि उपयोग न बदले जाने के क्या कारण हैं; और

(घ) यदि नहीं, तो इस क्षेत्र के भूमि-उपयोग में परिवर्तन कब तक किया जाएगा ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह)

(क) दिल्ली विकास प्राधिकरण ने दिनांक 22-9-80 के एक संकल्प द्वारा यह प्रस्ताव पारित किया था कि एस०पी० मुकर्जी मार्किट क्षेत्र के भू उपयोग को "हरित" से "खुदरा विपणन (वाणिज्यिक)" में बदलने के लिए भारत सरकार से अनुरोध किया जाए

(ख) जी हां।

(ग) और (घ) : दिल्ली विकास प्राधिकरण को प्रश्नगत क्षेत्र के भू उपयोग को बदलने को